

**Handicapped Students in KVs**

5972. SHRI PARASRAMBHARDWAJ: Will the PRIME MINISTER be pleased to state:

(a) whether Government have made any survey regarding the number of handicapped children in the Kendriya Vidyalayas in the capital;

(b) if so, the details thereof, category-wise; and

(c) the facilities provided by Government for the welfare of such children in the Kendriya Vidyalayas?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). The number of handicapped children in the Kendriya Vidyalayas in the Capital, is 130. All of them belong to orthopaedically handicapped category.

(c) Class room instruction is provided to these children along with normal children. However, with a view to help the academically backward handicapped children in the Kendriya Vidyalayas, a programme is under implementation which consists of identification of crucial areas of academic deficiencies, providing remedial instruction to them in various subjects to cover these deficiencies and periodical contacts with parents of these children to interact with them on the academic progress made by the students.

**Setting up of IIT in Kerala**

5973. SHRI T. BASHEER: Will the PRIME MINISTER be pleased to state:

(a) whether Kerala does not have a technical institution of the level of Indian

Institute of Technology with facilities for advance studies and research work in science and technology and engineering;

(b) if so, whether Government proposes to establish an 'Indian Institute of Technology' in Kerala; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) Kerala does have some good institutions, including the Cochin University of Science and Technology, the Regional Engineering College and the like, for advanced studies and research in science, engineering and technology; this is apart from several high quality technical institutions under various Universities or set up as autonomous bodies.

(b) There is no proposal in this regard at the moment.

(c) Does not arise.

**Selection of teams participating in Asiad, 1990**

5974. SHRI SANATKUMAR MANDAL: Will the PRIME MINISTER be pleased to state:

(a) whether India is participating in the next Asiad to be held in Beijing (China) in September, 1990;

(b) if so, whether any preparatory action has been initiated to start the selection and timely training of the various teams likely to participate in these games; and

(c) the other follow-up action being planned?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) Yes, Sir.

(b) and (c). The sports disciplines having medal winning prospects have already been identified, as also the elite core of sportspersons from whom the final selections would be made. They are being given intensive training in properly scheduled coaching camps with necessary and appropriate support and back-up facilities.

The performance of these sportspersons is being regularly monitored. Mid course corrections/improvements in the training are also made, wherever considered necessary.

#### **Review of Indira Sagar Project**

5975. SHRI MADHAVRAO SCINDIA: Will the PRIME MINISTER be pleased to state

(a) whether the six-member committee appointed by Madhya Pradesh Government to review the Indira Sagar project has in its report submitted to Government in February 1990 called for immediate stoppage of work on the dam;

(b) if so, the precise observations and recommendations of the committee in this regard; and

(c) the Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) No report has been submitted by the Committee.

(b) and (c). Question does not arise.

#### **Grants to Voluntary Welfare Organisations**

5976. SHRI GOVINDA CHANDRA MUNDA: Will the PRIME MINISTER be pleased to state:

(a) whether the Delhi Social Welfare Advisory Board/Central Social Welfare Board sanction grants-in-aid to the voluntary welfare organisations under the scheme "Socio-Economic upliftment of poor women";

(b) if so, the details of the grants-in-aid sanctioned to various voluntary welfare organisations in Delhi during the last three years, year-wise; and

(c) the number of persons benefited under the scheme during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) The Central Social Welfare Board sanctions grant-in-aid to voluntary welfare organisations under the scheme of Socio-Economic Programme for the upliftment of poor women.

(b) No grants in aid have been sanctioned to any voluntary welfare organisation in Delhi under socio-economic-programme during the past three years.

(c) Does not arise.

#### **Central University Status to Tripura University**

5978. SHRI K. B. K. DEB BURMAN: Will the PRIME MINISTER be pleased to state:

(a) whether there has been any pro-